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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.2473/2002

Wednesday, this the 25th day of September, 2002

Hon'ble Shri Justice V.S.Aggarwal, Chairman  
Hon'ble Shri B.N.Som, Vice Chairman (A)

A.S.Ravi, s/o Sh. Lakh Raj Singh  
R/O Northern Railway Staff Quarters  
Near Railway Station, Moradabad

...Applicant

(By Advocate: Shri T.D.Yadav for Shri K.K.Sharma)

Versus

1. Union of India  
through Secretary  
Ministry of Railways  
Railway Bhawan, New Delhi
2. General Manager  
Northern Railway, Baroda House  
New Delhi
3. Divisional Railway Manager  
Muradabad Division, Muradabad
4. Sr. Divisional Accounts Officer  
Muradabad Division, Muradabad
5. L.S.Rana  
Asstt. Accountant  
C/o Sr. Divisional Accounts Officer  
Muradabad Division, Muradabad.

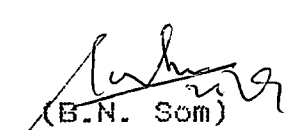
...Respondents


O R D E R (ORAL)

Justice V.S.Aggarwal:

At the request of the applicant's learned proxy counsel, OA is dismissed as withdrawn. He states that liberty be given to file better drafted application if the occasion arises.

2. Allowed as prayed. O.A. is dismissed as withdrawn.

  
(B.N. Som)  
Vice Chairman (A)

  
(V.S.Aggarwal)  
Chairman

/sunil/